

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

**Review Petition No. 11/RP/2025
in Petition No. 344/MP/2020**

Subject : Petition under Section 94(1)(f) of the Electricity Act, 2003 read with Order 47 Rule 1 of the Code of Civil Procedure, 1908 and Regulation 52 of the Central Electricity Regulatory Commission (Conduct of Business) Regulations, 2023 seeking review of the order dated 20.6.2025 in Petition No. 344/MP/2020.

Petitioner : Ratnagiri Gas and Power Private Limited

Respondents : Maharashtra State Electricity Transmission Company Limited, and Others

Date of Hearing : **15.1.2026**

Coram : Shri Jishnu Barua, Chairperson
Shri Ramesh Babu V., Member
Shri Harish Dudani, Member

Parties Present : Ms. Swapna Seshadri, Advocate, RGPPL
Ms. Ritu Apurva, Advocate, RGPPL
Ms. Pragya Pushkar, Advocate, RGPPL
Shri Anup Jain, Advocate, MSEDCL
Shri Shashwat Dubey, Advocate, MSEDCL
Ms. Nishtha Goyal, Advocate, MSEDCL
Ms. Rucha Pande, Advocate, MSETCL

Record of Proceedings

At the outset, the learned counsel for Respondent No. 1, Maharashtra State Electricity Transmission Company Limited (MSETCL), sought four weeks' time to file its reply.

2. The learned counsel for Maharashtra State Electricity Distribution Company Limited (MSEDCL) submitted that although MSEDCL was a Respondent in the Original Petition No. 344/MP/2020, it has not been impleaded in the present Review Petition.

3. In response, the learned counsel for the Review Petitioner submitted that MSEDCL has already been mapped as a Respondent in the Review Petition.

4. After hearing the parties, the Commission directed as under:



a) The Review Petitioner to implead MSEDCL as a Respondent in the Review Petition and file an amended memo of parties within a week;

b) The Respondents to file their respective replies, if any, within four weeks, with an advance copy to the Review Petitioner, who may file its rejoinder, if any, within two weeks thereafter.

5. The Review Petition will be listed for hearing on **19.3.2026**.

By order of the Commission

Sd/-

(T. D. Pant)

Joint Chief (Law)

